

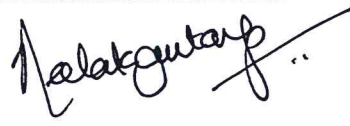
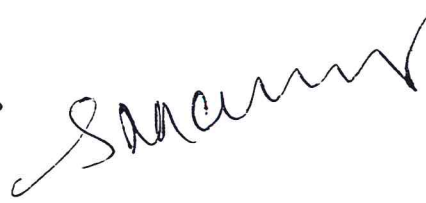
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/234/2017  
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS  
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	K. MANOJ MENON P. NEELAKANTAN	COUNSEL FOR PETITIONER	
2.	Dr. K. S. Ravichandran, PCS S. Manjula Devi, Adv For RSR & CO	For Respondents	

**ORDER**

Counsels for both the parties are present and prayed for time for submission of final arguments. At request, time is enlarged. Put up on 24.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk